

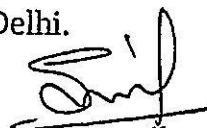
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

CIRCULAR

It is hereby informed that Delhi District Courts provide Free Cab Facility for pick and drop of Vulnerable Victims/Witnesses and their family members/guardians from their residence on the date fixed for recording of their testimony by the Court concerned in Vulnerable Witness Deposition Complex (VWDC), Tis Hazari Courts, Delhi.

All the Ld. Judicial Officers (Central and West District) are requested to direct their court staff to mandatorily attach the copy of the pamphlet (enclosed herewith) alongwith summons issued to the Vulnerable Victims/Witnesses to make them aware about the availability of Free Cab Facility. This facility can be availed by making an advance request to the Branch In-charge, VWDC, Tis Hazari Courts, Delhi.

This is issued with prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi and Ld. Principal District & Sessions Judge (West), Delhi.



(SUNIL KUMAR SHARMA)

District Judge/ Chairman, VWDC Committee,
Tis Hazari Courts, Delhi.

No. 7232-7442 /VWDCMC(HQs)/THC/2025 Dated 06.02.2025

Copy forwarded for information and necessary action to :

1. All the Ld. Judicial Officers posted in the jurisdiction of Central and West District, Tis Hazari Courts, Delhi.
2. Ld. Full Time Secretary, DLSA (Central), Tis Hazari Courts Complex, Delhi.
3. Ld. Full Time Secretary, DLSA (West), Tis Hazari Courts Complex, Delhi.
4. The Administrative Officer (Judl.)/ Branch Incharge, Pool Car Section, Tis Hazari Courts Complex, Delhi.
5. P.S. to Ld. Principal District & Sessions Judge (HQs) with request to place the same before Ld. Principal District & Sessions Judge (HQs) for information.
6. P.S. to Ld. Principal District & Sessions Judge (West) with request to place the same before Ld. Principal District & Sessions Judge (West) for information.
7. P.S. to undersigned for information.
8. Dealing Official, Website Committee, Tis Hazari Courts, Delhi is directed to upload the same on the Website of Delhi District Courts.
9. Dealing Official, R&I Branch for uploading the same on LAYERS.



District Judge/ Chairman, VWDC Committee,
Tis Hazari Courts, Delhi.

Enclosures: As above

FREE CAB FACILITY

Delhi District Court provides free transportation facility (Electric Car) for pickup and drop of Victims / Witnesses, their family members from their residence on the date fixed for recording of their testimony. A Support Person, who is an advocate will contact victims/witnesses or their family members in advance and will pickup and drop them accordingly (by Car).

Otherwise victims/witnesses are entitled for reimbursement of Taxi/Auto fare for the said purpose and in that eventuality, the victims/witnesses are required to report in *Vulnerable Witness Deposition Complex, Room No. 20 or 14-B, Ground Floor, Tis Hazari Court, Delhi.*

For any clarification, Mr. Sudhir Kumar, Sr. Judicial Assistant (Mobile No. 09968243507) and Mr. Parveen Kumar, Judicial Assistant (Mobile No. 08929458729) (at *Vulnerable Witness Deposition Complex (VWDC), Ground Floor, Tis Hazari Court, Delhi*), can be contacted from 10 AM to 5 PM during Court working days.

By order

Delhi District Court

Landline No. 011-23832492 / 23961100

निःशुल्क कैब सुविधा

दिल्ली जिला न्यायालय पीड़ितों/गवाहों व परिवार के सदस्यों को उनकी गवाही दर्ज करवाने के लिए तय तारीख पर उनके निवास स्थान से लाने और वापस छोड़ने के लिए निःशुल्क परिवहन सुविधा (इलैक्ट्रिक कारें) उपलब्ध हैं। एक सहायक व्यक्ति जो वकील है, वह पीड़ितों/गवाहों व उनके परिवार के सदस्यों से संपर्क करेगा तथा उपलब्ध वाहन में पीड़ितों/गवाहों को उनके निवास से लाएगा और वापस छोड़ेगा (कार द्वारा)।

अन्यथा, पीड़ित/गवाह को उक्त उद्देश्य के लिए टैक्सी/ऑटो के किराए का भरवाई/भुगतान पाने का अधिकार है तथा ऐसी स्थिति में पीड़ित/गवाह संवेदनशील गवाह बयान परिसर (Vulnerable Witness Deposition Complex), कमरा नंबर 20 अधवा 14-बी, भूतल, तीस हजारी न्यायालय, दिल्ली को सूचित करें।

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इस संबंध में किसी भी प्रकार के स्पष्टीकरण के लिए श्री सुधीर कुमार, वरिष्ठ न्यायिक सहायक मोबाइल संख्या **09968243507** व श्री प्रवीण कुमार, न्यायिक सहायक **08929458729** से (संवेदनशील गवाह बयान परिसर, भूतल, तीस हजारी न्यायालय, दिल्ली) प्रत्येक कार्यदिवस पर सुबह 10.00 बजे से सायं 5.00 बजे तक संपर्क किया जा सकता है।

आदेशानुसार
दिल्ली जिला न्यायालय
दूरभाष संख्या : 011-23832492 / 23961100